

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH ALLAHABAD.

Dated : This the 31<sup>st</sup> day of August 2018

Original Application No. 330/001326 of 2012

Hon'ble Mr. Gokul Chandra Pati, Member (A)

Shri Krishna Pandey

...Applicant

By Adv : Shri R.V. Pandey

**V E R S U S**

Union of India and others

...Respondents

By Adv: Shri M.K. Yadav

O R D E R

By Hon'ble Mr. Gokul Chandra Pati, Member (A)

None for the applicant. Shri M.K. Yadav, learned counsel for the respondents is present.

2. No one was present on behalf of the applicant on the last date also i.e. 25.07.2018. It appears that the applicant has lost interest in pursuing this case. Accordingly, the OA is dismissed in default for non prosecution.

**(Gokul Chandra Pati)**  
Member (A)

/pc/